

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

---

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

---

**IN THE MATTER OF** : **Stalwart International Trading Private  
Limited**

**PETITION NUMBER** : **CP(IB)/192(CHE)/2022**

**APPLICATION NUMBER** : **a) IA(IBC)/552(CHE)/2024  
b) IA(IBC)/468/CHE/2024**

---

**ORDER**

**201.a. IA(IBC)/552CHE)2024 IN CP(IB)/192(CHE)2022**

Ld. Counsel Ms. Deepa Mariappan for the RP. Ld. Counsel Ms.K.M.Dharaniya for the Respondent.

Ld. Counsel for the Respondent submitted that she has sought instructions from the Bank and sought short adjournment.

List the application for hearing on **21.06.2024**.

**201.b. IA(IBC)/468/CHE/2024 IN CP(IB)/192(CHE)2022**

Ld. Counsel Ms. Deepa Mariappan for the RP.Ld. Counsel Ms. Alamelu for R1.  
Ld. Counsel Ms.K.M.Dharaniya for R3.

Ld. Counsel for the Applicant states that the copy of the Application has been served on R2 also by way of email.

Reply not filed by any of the Respondents.

/2/

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the application for hearing on **21.06.2024**.

**-Sd-**

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**